

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2025

REVISED NOTICE

Please take notice that the following matter listed in the **Court – II on 07.07.2025** was not taken up. Due to an inadvertent error, the next date of hearing was fixed for **03.08.2025 vide notice dated: 09.07.2025**. The correct next date of hearing in the matter is **04.08.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1164 of 2024 Part Heard	Axis Bank Ltd. Vs. Naren Sheth & Anr.	Nagarkatti Kartik Uday	Asav Rajan Arpan Behl

By order of Hon'ble Chairperson -Sd/-Registrar